GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED OUESTION NO -1246

ANSWERED ON - 10/12/2025

POST-MATRIC SCHOLARSHIP SCHEME FOR SCHEDULED CASTES (SC-PMS)

1246 # SHRI RAMESWAR TELI SHRI BRIJ LAL SHRI SADANAND MHALU SHET TANAVADE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the year-wise and State-wise/UT-wise number of beneficiaries currently covered under Post-Matric Scholarship Scheme for Scheduled Castes (SC-PMS);
- (b) the details of funds allocated, released and spent under the revised SC-PMS after the implementation of the new funding pattern;
- (c) whether any review has been conducted on the operation of digital scholarship portals, Aadhaar-based verification and Direct Benefit Transfer (DBT) systems;
- (d) if so, the key findings related to leakage, duplication or beneficiary exclusion; and
- (e) the steps being taken by Government to ensure timely distribution of scholarships, strengthen institutional accountability and increase transparency in scheme implementation?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a) The Ministry of Social Justice and Empowerment (MoSJE) implements the Centrally sponsored scheme of Post Matric scholarship Scheme for Scheduled Caste (SC) students through State Government/UT Administration. Under this scheme, scholarship is released directly into the Aadhaar seeded bank account of the beneficiaries through Direct Benefit Transfer (DBT) mode. Under the above scheme, the release of central share of scholarship is contingent upon State Government/UT administration to share the State/UT paid data to the National Scholarship Portal (NSP). The scheme is demand driven and open-ended for all the eligible students of all the recognized institutions across India. The year-wise and State-wise/UT-wise number of beneficiaries currently covered under Post Matric Scholarship Scheme for Scheduled Castes (SC-PMS) are attached as **Annexure I.**
- (b) The details of funds allocated, released and spent under the revised SC-PMS after the implementation of the new funding pattern are attached as **Annexure II.**
- (c) & (d) A major review of the functioning of the digital scholarship portals, Aadhaar-based verification and DBT was undertaken twice by Committee of Secretaries (CoS) in 2016 and 2023. Based on the recommendations of the CoS, Aadhaar-based measures have been implemented to strengthen the integrity and seamless delivery of benefits on the NSP.

In addition, the National Scholarship Portal (NSP) has implemented the following key features:

- One Time Registration (OTR): To track scholarship disbursements throughout the academic lifecycle of a student and to register using biometric authentication.
- Global de-duplication: Introduced for assisting onboarded Ministries/ Departments/ States in identifying duplicate applications across onboarded schemes on deduplication services.
- Aadhaar Payment Bridge (APB) based disbursement: To introduce Aadhar based scholarship disbursement.
- (e) The steps taken by Government to ensure timely distribution of scholarships, strengthen institutional accountability and increase transparency in scheme implementation are as below:
 - Direct Benefit Transfer (DBT) to the eligible applicants through Aadhaar Based Payment System (Aadhaar Payment Bridge).
 - As per revised scheme guidelines, the entire scholarship amount both from the State and Central Government -including the academic allowance and disability allowance, if any, will be paid directly into the account of the students through DBT preferably through an Aadhaar Based Payment System (Aadhaar Payment Bridge).
 - Aadhaar based payment is being done for efficient, accurate and transparent delivery
 of benefits. This Aadhaar Based Payment System has minimized fraudulent activities,
 fake beneficiaries and pendency due to account-based payment.

Annexure I

The year-wise and State-wise/UT-wise number of beneficiaries currently covered under Post Matric Scholarship Scheme for Scheduled Castes (SC-PMS) during the last 5 financial years are tabulated below:

S.No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
		No. of	No. of	No. of	No. of	No. of
				Beneficiaries		
	Andhra Pradesh		243823	238915	195269	303298
2	Assam	7942	0	11140	8426	12073
3	Bihar	78181	0	136340	68975	73615
4	Chandigarh	1128	899	876	287	1253
5	Chhattisgarh	101987	87464	96267	79237	87675
6	Daman & Diu	142	0	98	0	0
7	Delhi	20709	0	7531	3,160	4692
8	Goa	66	0	1	34	58
9	Gujarat	145413	97697	113531	179116	157584
10	Haryana	68183	0	87913	70464	55444
11	Himachal Pradesh	16445	0	21502	23959	33149
12	Jammu & Kashmir	9856	100	10097	7370	6567
13	Jharkhand	30608	7805	33922	44610	57784
14	Karnataka	318389	131448	458548	403965	404008
15	Kerala	125898	90866	42521	155319	147531
16	Madhya Pradesh	475993	48270	445319	346289	636303
17	Maharashtra	391778	68576	148573	749317	362808
18	Manipur	6096	0	8988	2125	7938
19	Meghalaya	0	0	0	0	25
20	Odisha	173264	75530	299369	143861	191873
21	Puducherry	4303	0	3904	2564	2694
22	Punjab	176482	152157	40708	199508	294284
23	Rajasthan	365604	217176	303252	151922	229002
24	Sikkim	351	0	. 448	216	172
25	Tamil Nadu	654131	441672	543772	643761	934793
26	Telangana	223613	0	0	0	0
27	Tripura	14721	0	22278	16858	19849
28	Uttar Pradesh	802648	868554	1269634	949934	644827
29	Uttarakhand	30530	0	27735	23804	26216
30	West Bengal	361943	493099	273953	268228	108693
	Total	5016082	3025136	4647135	4738578	4804208

Annexure II

Figures of Revised Estimates (RE) and Actual Expenditure (AE) for last five financial years under the Post Matric Scholarship Scheme for Scheduled Castes (SC-PMS) are as tabulated below:

Year	Revised Estimates (RE) (Rs. In Cr)	Actual Expenditure (AE)	
	·	(Rs. In Cr)	
2020-21	3815.87	4010.16	
2021-22	4196.59	1978.56	
2022-23	5660.00	4392.50	
2023-24	5400.00	5475.42	
2024-25	5500.00	5581.52	
